

F.No. 01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 24.08.2016

ORDER NO. 105 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 95 of 2016 for CESTAT Delhi** to the extent indicated below:-


From 29.8.2016 to 02.09.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear Customs and Service Tax Division Bench matters.

During this period, Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member bench matters after the Anti Dumping matters are over.

On 29.8.2016 at 2.30 p.m. Hon'ble S.K. Mohanty, Member (J) will hear following part- heard matter:

E/5195/2016-SM

By Order


24/8/16
(A. Mohan Kumar)
Registrar

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Deputy Registrar